

12.06 hrs.

PAPERS LAID ON THE TABLE

[English]

Notification under Delhi Development Act

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH): On behalf of Shrimati Mohsina Kidwai, I beg to lay on the Table a copy of the Delhi Development Authority (Disposal of Developed Nazul Land) Amendment Rules, 1989 (Hindi and English versions) published in Notification No. G.S.R. 97 in Gazette of India dated the 25th February, 1989 under section 58 of the Delhi Development Act, 1957. [Placed in Library. See No. LT. 7678/89]

Annual Report and Annual Accounts of and Review on Central Silk Board Bangalore for 1987-88 and a statement re delay in laying these papers

THE MINISTER OF TEXTILES AND MINISTER OF HEALTH AND FAMILY WELFARE (SHRI RAM NIWAS MIRDHA): I beg to lay on the Table:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Central Silk Board, Bangalore, for the year 1987-88.
 - (ii) A copy of the Annual Accounts (Hindi and English versions) of the Central Silk Board, Bangalore, for the year 1987-88 together with Audit Report thereon.
 - (iii) A copy of the Review (Hindi and English versions) by the Government on the working of the Central Silk Board, Bangalore, for the year 1987-88.
- (2) A statement (Hindi and English versions) showing reasons for delay in

laying the papers mentioned at (1) above. [Placed in Library. See No. LT-7679/89]

Air (Prevention and Control of Pollution) (Union Territories) Amendment Rules, 1988, Padmaja Naidu Himalayan Zoological Park, Darjeeling for 1985-86 and a statement regarding delay in laying these papers

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (SHRIMATI SHEILA DIKSHIT): On behalf of Shri Z.R. Ansari, I beg to lay on the Table:-

- (1) A copy of the Air (Prevention and Control of Pollution) (Union Territories) Amendment Rules, 1988 (Hindi and English versions) published in Notification No. G.S.R. 350 (E) in Gazette of India dated the 10th March, 1989, under sub-section (2) of section 53 of the Air (Prevention and Control of Pollution) Act, 1981. [Placed in Library. See No. LT-7680/89]
- (2) A copy of the Annual Report (Hindi and English versions) of the Padmaja Naidu Himalayan Zoological Park, Darjeeling, for the year 1985-86 along with Audited Accounts.
- (3) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) above. [Placed in Library. See No. LT-7681/89]

Annual Report and Annual Accounts of and Review on Delhi Urban Art Commission, New Delhi for 1987-88 and statement re delay in laying these papers

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH): I beg to lay on the Table:-'

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Delhi Urban Art Commission, New Delhi, for the year 1987-88 under section 19 of the Delhi Urban Art Commission Act, 1973.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the Delhi Urban Art Commission, New Delhi, for the year 1987-88 together with audit Report thereon under sub-section (4) of section 20 of the Delhi Urban Art Commission Act, 1973.
- (iii) A statement (Hindi and English versions) regarding Review by the Government on the Audited Accounts of the Delhi Urban Art Commission, New Delhi, for the year 1987-88.
- (2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above. [Placed in Library. See No. LT-7682/89]

Revision and Annual Report of Birds Jute and Exports Ltd., Calcutta, for 1987-88 and statement re delay in laying these papers

SHRI RAM NIWAS MIRDHA: On behalf of Shri Rafique Alam, I beg to lay on the Table:-

- (1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:-
- (i) Review by the Government on the working of the Birds Jute and Exports Limited, Calcutta, for the year 1987-88.
- (ii) Annual Report of the Birds Jute and Exports Limited, Calcutta,

for the year 1987-88 along with Audited Accounts and Comments of the Comptroller and Auditor General thereon.

- (2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above. [Placed in Library. See No. LT-7683/89]

Annual Report of and Review on National Cooperative Consumers' Federation of India Ltd., New Delhi, for 1987-88

THE DEPUTY MINISTER IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI D.L. BAITHA): I beg to lay on the Table:-

- (1) A copy of the Annual Report (Hindi and English versions) of the National Cooperative Consumers' Federation of India Limited, New Delhi, for the year 1987-88 along with Audited Accounts.
- (2) A copy of the Review (Hindi and English versions) by the Government on the working of the National Cooperative Consumers' Federation of India Limited, New Delhi, for the year 1987-88. [Placed in Library. See No. LT-7684/89]

12.07 hrs.

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

[English]

Sixty-third Report

SHRI M. THAMBI DURAI (Dharmapuri): I beg to present the Sixty-third Report (Hindi and English versions) of the Committee on Private Members' Bills and Resolutions.